No.RJ-1/Regular/ 453 /2022

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person that the Single Bench presided over by the **Hon'ble Shri. Justice M. S. Karnik** has issued the following directions :

From 12.12.2022 (Monday) onwards, the Court presided over by the Hon'ble Shri. Justice M. S. Karnik will take up the Anticipatory Bail Applications for hearing at 2.30 p.m.

In the morning session, the Bail Applications / other Applications will be taken for hearing.

The balance Board will be taken up after Anticipatory Bail Applications in the afternoon session.

High Court, Appellate Side,
Bombay.

By Order,

Sd/-
(V. R. Kachare)
Registrar (Judl-I)

Date : 9th December 2022